

(ब) . इस प्रेस में 100 करोड़ बैंक-नोट छापने की व्यवस्था की गयी है, लेकिन इसमें दो पारियों में काम शुरू करके उत्पादन को दुगुना करने की भी व्यवस्था है।

**Commission for administration of scheduled areas and scheduled tribes**

4456. SHRI K. NARAYANA RAO: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a Commission in terms of article 339 of the Constitution was ever appointed by the President of India to report on the administration of the Scheduled Areas and the Scheduled Tribes;

(b) if so, the main recommendations there of ;

(c) whether the union Government had ever given any 'executive' directions to any State within the meaning of Article 339 (2) for drawing up and execution of the schemes essential for the benefit of the Scheduled Tribes; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY)

(a) Yes, Sir. A Commission under Article 339 (1) was appointed in April, 1960 and its report was received in October, 1961.

(b) The report was laid on the table of the House in November, 1961.

(c) and (d). The welfare schemes are drawn up in consultation with the State Government. The directions for implementation of the schemes are contained in the plan documents and State Governments proceed accordingly. The Planning Commission and the concerned administrative departments also review the progress of schemes at the time of annual plan discussion at which State representatives are present. There has, therefore, been no occasion to take recourse to the provisions of Article 339 (2) of the Constitution to issue any specific directives to the State Governments.

ग्वालियर-खजुराहो सड़क को राष्ट्रीय राज मार्ग सं. 3 से जोड़ना

4457. डा० गोविन्द धाम रिद्धारिवा : क्या नीबहन और परिवहन मंत्रों यह बताने की कृपा करेंगे कि :

(क) क्या पर्यटकों की सुविधा के लिए सरकार का विचार ग्वालियर-खजुराहो सड़क को राष्ट्रीय राज मार्ग संख्या 3 से जोड़ने का है ; और

(ख) यदि हाँ, तो इस कार्य को कब तक किया जायेगा ?

संसदीय कार्य तथा नीबहन और परिवहन मंत्री (श्री राज बहादुर) : (क) ग्वालियर-खजुराहो सड़क एक मौजूबा राज्य सड़क है और राष्ट्रीय राज मार्ग सं. 3 से पहले ही जुड़ी हुई है।

(ख) प्रश्न नहीं उठता।

**Development of Bombay Konkan Goa Road as a National Highway**

4458. SHRI SHANKARRAO SAVANT : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Government of Maharashtra has requested the Central Government to upgrade the Bombay-Konkan-Goa Road (B. K. G. Road) as a National Highway; and

(b) if so, the reaction of Central Government thereon ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) Yes, Sir.

(b) The entire question of expanding the present National Highway system, including the inclusion of the Bombay-Konkan-Goa Road in that system, is under consideration.